

Government of Jammu and Kashmir
Housing and Urban Development Department.
Civil Secretariat. Srinagar / Jammu

Notification
Jammu, the 25th Jan, 2011

SRO 32 , - In exercise of the powers conferred by sub-section (1) of section 5 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby declares its intention to include the following area of Udhampur within the local area of Municipal Council, Udhampur:-

S.No.	Name of the village	Khasra No.s
1	Sangoor	1 to 501
2	Thanda Paddar	1 to 482
3	Sial Salan	1 to 953
4	Karlai	1 to 81
5	Kaller Hamiti	1 to 209, 214 to 299
6	Nagrota	1 to 330
7	Dandyal	1 to 221
8	Karlai Sukhi	103 to 153, 206 to 211, 235 to 241, 262 to 403
9	Barrian	160-174
10	Shiv Nagar	1-211
11	Rount	1-26, 60-351, 429-453
12	Thali	1
13	Swail	1-55
14	Charri	1 to 6, 12-15
15	Omala	234-237, 244-250, 259-273,
16	Omara	370-385, 400-740, 593 to 768, 806 to 975
17	Gangera	1 to 341, 344-362
18	Shajalta	136 to 178
19	Jakhani	292 to 297, 303 to 1178
20	Dalah	1 to 107, 116 to 130, 160 to 314, 304, 328, 345 to 347, 452-634, 635, 381-384, 393 to 447
21	Sauhal	430-443, 472-476, 475-474, 473-477m, 445-446, 448-449, 450-451m, 453-454, 455-471, 444-465m, 478m

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Any inhabitant of the aforesaid area, who desires to object this proposal, may submit his/her objections in writing to the Deputy Commissioner, Udhampur within Six weeks from the date of publication of this notification.

By order of the Government of Jammu & Kashmir.

Sd/-
Principal Secretary to Government
Housing & Urban Development Department.

No. LSG/J/46/2010

Dated: 25 - 01 - 2011

Copy to:-

1. Principal Secretary to Hon'ble Chief Minister.
2. Commissioner Secretary to Government, General Administration Department.
3. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
4. Divisional Commissioner, Jammu.
5. Director, Urban Local Bodies, Jammu.
6. Deputy Commissioner, Udhampur with the request to affix this notification translated in Urdu at some conspicuous place in his/her office and at one or two places in the concerned local area as well.
7. General Manager, Government Press, Jammu.
8. Special Assistant to Hon'ble Deputy Chief Minister.
9. Special Assistant to Hon'ble MOS for Housing & Urban Dev. Deptt.
10. Principal Private Secretary to Chief Secretary.
11. Pvt. Secretary to Principal Secretary to Government, H&UDD.
12. Notification file/Stock file.

T.C. Bavouria
(T.C. Bavouria)

Deputy Secretary to Government,
Housing & Urban Dev. Department

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